

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

103. IA/3554/2024 In C.P. (IB)/203(MB)2021

IN THE MATTER OF

IDBI Bank Limited

... Petitioner

Vs

Simm Samm Hotels Private Limited

...Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 11.07.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Counsel for the Applicant.

For the Respondent:

ORDER

IA/3554/2024: The prayer in the present IA is for taking on record the list of the creditors pursuant to the claim admitted after 25.06.2024. The same is taken on record. IA is **disposed of**.

SD/-
MADHU SINHA
Member(Technical)
/Anmol/

SD/-
REETA KOHLI
Member(Judicial)